

National Company Law Tribunal
Allahabad Bench
Allahabad



5 in CP 81 (ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.12.2016.

NAME OF THE COMPANY: M/s Tej Kumar Press Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

- | Sl. No. | Name | Designation | Representation | Signature |
|---------|------------------------|-------------|-----------------|---|
| 1. | Zeyaul Haque | Adv. | for Respondents |  |
| 2. | | | | |
| 1. | Mr Rajesh Trandhar | Adv. | for Petitioner | |
| 2. | Mr Abhishek Srivastava | Adv. | for Petitioner |  |

Order dated 23.12.2016

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Response is filed, that one of the parties namely the Company, is not agreeable for mediation. Therefore at request of both sides the matter be listed on 03.02.2017 for final hearing. No adjournment will be allowed on that day.

List on 03.02.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 23.12.2016